

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

From:  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/1/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

1. Ms. Garima Mishra, Chief Judicial Magistrate, Hazaribagh,
2. Sri Onkar Nath Choudhary, Chief Judicial Magistrate, Saraikela,
3. Sri Raj Kumar Mishra, Chief Judicial Magistrate, Lohardaga,
4. Sri Dinesh Kumar, Chief Judicial Magistrate, Chatra,
5. Sri Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa,
6. Sri Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-Judicial Magistrate, Ramgarh,
7. Sri Madhuresh Kumar Verma, CJM-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA, Simdega,
8. Sri Akhilesh Kumar, Chief Judicial Magistrate, Pakur,
9. Sri Prabhat Kumar Sharma, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Deoghar,
10. Sri Yogesh Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh,
11. Sri Yogesh Chandra Verma, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Jamshedpur,
12. Sri Bipin Bihari Gautam, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Giridih,
13. Ms. Kashika M. Prasad, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
14. Sri Prafulla Kumar, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Daltonganj,
15. Ms. Kalpana Hazarika, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad,
16. Sri Daya Ram, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
17. Sri Sanjeev Jha, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Hazaribagh,
18. Ms. Neerja Ashri, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat),
19. Sri Avinash Kumar Dubey, Civil Judge (Sr. Div.)-cum-J.M.-Secretary, DLSA, Dhanbad,
20. Sri Shailendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad,
21. Sri Braj Kishore Pandey No. 2, Civil Judge (Sr. Div.)-cum-J.M.-Secretary, DLSA, Gumla,
22. Sri Prem Shankar, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Ramgarh,
23. Sri Suraj Prakash Thakur, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad,
24. Sri Binay Kumar Lal, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Jamshedpur,
25. Sri Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
26. Sri Arun Kumar Dubey, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Simdega,
27. Sri Nirupam Kumar, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Lohardaga,
28. Miss Archana Kumari, SDJM-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Daltonganj,
29. Sri Manoj Kumar Sharma, J.M.-cum-Civil Judge (Jr. Div.), Ranchi,
30. Sri Shashi Bhushan Sharma, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
31. Miss Sweta Kumari No. II, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra,
32. Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
33. Sri Pratap Chandra, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad,
34. Sri Kusheshwar Sinku, J.M.-cum-Judge I/c-cum-Addl. Civil Judge (Jr. Div.), Bokaro,
35. Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
36. Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge I/c, Jamshedpur,
37. Sri Bishwanath Bhagat, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Saraikela,
38. Sri Manoranjan Kumar No. III, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,
39. Miss Lucy Sosen Tigga, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chaibasa,
40. Sri Manoj Kumar Ram, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
41. Sri Sandeep Kumar Bertam, J.M.-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat),
42. Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
43. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,

A  
03.01.2017

44. Miss Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh,
45. Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
46. Miss Nitasha Barla, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
47. Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
48. Sri Sandeep Nishit Bara, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
49. Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
50. Miss Sushila Soreng, SDJM-cum-Civil Judge (Sr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Khunti.

Sub: - nomination for attending the refresher training course scheduled to be held on 7<sup>th</sup> and 8<sup>th</sup> January, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the refresher training course on “**Tools and Techniques for speedy disposal of civil cases**” scheduled to be held on **7<sup>th</sup> and 8<sup>th</sup> January, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 07.01.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have made in the Hostels at Judicial Academy Jharkhand, Dhurwa, Ranchi from the evening of 6<sup>th</sup> January till the evening of 8<sup>th</sup> January, 2017. The nominated officers will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 320/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 170 per day. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,  
Sd/- A.K. Choudhary  
Registrar General

Memo No. 02 /Apptt.

Dated, Ranchi, the 03.01.17

Copy forwarded to the Principal District & Sessions Judges, Hazaribagh / Saraikela / Lohardaga / Chatra / Garhwa / Ramgarh / Simdega / Pakur / Deoghar / Jamshedpur / Giridih / Daltonganj / Dhanbad / Bokaro / Gumla / Saraikela / Chaibasa / Latehar / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2111/JAJ dated 09.12.2016 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
03.01.2017  
Registrar General

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From:

**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/1/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

1. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
2. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
3. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Dhanbad,
4. Sri Anuj Kumar, District & Addl. Sessions Judge, Saraikela,
5. Sri Rajeev Anand, District & Addl. Sessions Judge, Lohardaga,
6. Sri Subhash, District & Addl. Sessions Judge, Jamshedpur,
7. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
8. Sri Amitesh Lal, District & Addl. Sessions Judge, Hazaribagh,
9. Sri Ravi Ranjan, District & Addl. Sessions Judge, Deoghar,
10. Sri Arvind Kumar No. 1, District & Addl. Sessions Judge, Chatra,
11. Sri Biresh Kumar, District & Addl. Sessions Judge, Garhwa,
12. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Daltonganj,
13. Sri Shesh Nath Singh,, District & Addl. Sessions Judge, Jamshedpur,
14. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Giridih,
15. Sri Dinesh Rai, District & Addl. Sessions Judge, Chaibasa,
16. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
17. Sri Sanjay Pratap District & Addl. Sessions Judge, Godda,
18. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahibganj (Rajmahal),
19. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
20. Sri Janardan Singh, District & Addl. Sessions Judge, Dhanbad,
21. Sri Gopal Pandey, District & Addl. Sessions Judge, Deoghar,
22. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Dhanbad,
23. Sri Sanjay Kumar No. 2, District & Addl. Sessions Judge, Chaibasa,
24. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
25. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
26. Ms. Sanjeeta Srivastava, District & Addl. Sessions Judge, Giridih,
27. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
28. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
29. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
30. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
31. Sri Amit Shekhar, District & Addl. Sessions Judge, Chatra,
32. Sri Yashwant Prakash, District & Addl. Sessions Judge, Gumla,
33. Sri Santosh Kumar No. 2, District & Addl. Sessions Judge, Chatra,
34. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women  
Dhanbad,
35. Sri Surendra Nath Mishra, District & Addl. Sessions Judge, Dumka,
36. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Garhwa,
37. Sri Uttam Anand, District & Addl. Sessions Judge, Daltonganj,
38. Sri Anand Prakash, District & Addl. Sessions Judge Godda,
39. Sri Deepak Baranwal, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
40. Sri Shyam Nandan Tiwary, Additional Judicial Commissioner, Ranchi,

41. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
42. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,
43. Sri Ramesh Chandra, District & Addl. Sessions Judge, Jamshedpur,
44. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj,
45. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
46. Sri Ghulam Haidar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women  
Dhanbad,
47. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla,
48. Sri Prabhakar Singh, District & Addl. Sessions Judge, Jamshedpur.

Sub: - nomination for attending the refresher training course scheduled to be held on 22<sup>nd</sup> January, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the refresher training course "**Medico Legal Jurisprudence**" scheduled to be held on **22<sup>nd</sup> January, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 22.01.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

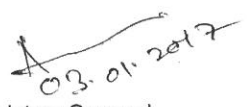
I am further directed to inform that the arrangement for stay for the participants have made in the Hostels at Judicial Academy Jharkhand, Dhurwa, Ranchi from the evening of 21<sup>st</sup> January till the evening of 22<sup>nd</sup> January, 2017. The nominated officers will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 320/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 170 per day. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,  
Sd/- A.K. Choudhary  
Registrar General

Memo No. 04 /Apptt.

Dated, Ranchi, the 03.01.17

Copy forwarded to the Principal District & Sessions Judges, Chaibasa / Jamshedpur / Dhanbad / Saraikela / Lohardaga / Hazaribagh / Deoghar / Chatra / Garhwa / Daltonganj / Giridih / Latehar / Godda / Sahibganj / Ramgarh / Dumka / Gumla / Koderma including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2111/JAJ dated 09.12.2016 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
03.01.2017  
Registrar General

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From:

**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/1/2016-17/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Anil Kumar Singh No. 2, District & Addl. Sessions Judge, Lohardaga,
2. Sri Girish Chandra Sinha, District & Addl. Sessions Judge, Daltonganj,
3. Sri Girijesh Kumar Dubey, District & Addl. Sessions Judge, Garhwa,
4. Sri Om Prakash Srivastava, District & Addl. Sessions Judge, Pakur,
5. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women Jamshedpur,
6. Sri Raj Nandan Rai, District & Addl. Sessions Judge, Chatra,
7. Sri Birendra Pratap, District & Addl. Sessions Judge, Dumka,
8. Sri Shyam Lal Saroj, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women Gumla,
9. Sri Vijay Kumar No II, District & Addl. Sessions Judge, Jamtara,
10. Sri Mahesh Chander Verma, Addl. Judicial Commissioner-cum-Spl. Judge, FTC for Offences against Women Ranchi,
11. Sri Syed Matloob Hussain, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
12. Sri Ravi Shanker Upadhyay, District & Addl. Sessions Judge, Bokaro,
13. Sri Pradip Kumar Choubey, District & Addl. Sessions Judge, Giridih,
14. Sri Krishna Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Deoghar,
15. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Simdega,
16. Sri Virendra Kumar Tiwari, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh,
17. Sri Rajendra Bahadur Pal, District & Addl. Sessions Judge, Ramgarh,
18. Sri Sunil Kumar Singh, No. I, District & Addl. Sessions Judge, Godda,
19. Sri Umesha Nand Mishra, District & Addl. Sessions Judge, Latehar,
20. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Sahibganj,
21. Sri Manoj Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Chaibasa,
22. Sri Anil Kumar Mishra No. 1, District & Addl. Sessions Judge, Saraikela,
23. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
24. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti.

Sub: - nomination for attending the Conference scheduled to be held on 28<sup>th</sup> and 29<sup>th</sup> January, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the **Conference on "POCSO, Crime against women, Prevention of Atrocities (against ST SC) Act"** on **28<sup>th</sup> and 29<sup>th</sup> January, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 28.01.2017 at 9:30 AM in proper dress..

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have made in the Hostels at Judicial Academy Jharkhand, Dhurwa, Ranchi from the evening of 27<sup>th</sup> January till the evening of 29<sup>th</sup> January, 2017. The nominated officers will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 320/- per day. For other officers

02.01.2017

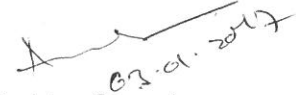
not staying in the hostel to pay mess charges @ of Rs. 170 per day. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,  
**Sd/- A.K. Choudhary**  
Registrar General

Memo No. 06 /Apptt.

Dated, Ranchi, the 3.1.17

Copy forwarded to the Principal District & Sessions Judges, Lohardaga / Daltonganj / Garhwa / Pakur / Jamshedpur / Chatra / Dumka / Gumla / Jamtara / Dhanbad / Bokaro / Giridih / Deoghar / Simdega / Hazaribagh / Ramgarh / Godda / Latehar / Sahibganj / Chaibasa / Saraikela / Koderma / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2111/JAJ dated 09.12.2016 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
03.01.2017  
Registrar General